

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 30 of 2011

Dated : 8th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

D.P.S.C

... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s):

**Mr. Sanyal, Mr. Atul Shanker Mathur,
Ms. Shruti Verma & Mr. Shaunak Mitra
Mr. Pratik Dhar & Mr. C.K. Rai for R.1**

Counsel for the Respondent(s):

ORDER

The learned counsel for the Appellant will be filing Rejoinder by tomorrow.

The learned counsel for the Commission seeks some time to get the clarification in respect of some aspects.

Post the matter on **05.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks